

**Timings of CGHS Dispensaries**

9022. SHRI HARI BHAN SHANKAR MAHALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the C.G.H.S. beneficiaries find the present one shift timing of CGHS dispensaries most inconvenient;

(b) if so, whether it is proposed to revert to old system of opening CGHS dispensaries in morning and evening;

(c) whether Government also propose to open CGHS dispensaries on closed holidays as well; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The present system was introduced in CGHS on the recommendations of the CGHS Advisory Committee. Out of 81 dispensaries in Delhi 11 are providing full range of medical services in the evening also. Limited medical services by deployment of skeleton staff is available in all other dispensaries.

(b) No such proposal is under consideration.

(c) and (d). No proposal to open CGHS dispensaries on closed holidays is under consideration. However, CGHS beneficiaries can avail emergency medical services from functioning dispensaries on closed holidays.

**Regional Cancer Centres in Maharashtra**

9023. SHRI HARI BHAN SHANKAR MAHALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the district-wise number of regional cancer treatment centres in Maharashtra;

(b) the details of the diagnostic and treatment equipments provided in the centres; and

(c) the details of the operations conducted in each of the centres during the last two years?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) One—Tata Memorial Hospital and Cancer Research Institute Bombay.

(b) The Institute is provided with all kinds of modern diagnostic and treatment equipments including Cobalt Therapy Unit, Linear Accelerator, C.T. Scanner, Brachytherapy, X-Ray Unit, Anaesthesia Equipments, Laboratory Services and other medical and Surgical Equipments.

(c) 8347 major operations and 13697 minor operations were conducted during the year, 1988-89 and 7877 major operations and 14063 minor operations were conducted during the year, 1989-90.

[English]

**Transfer of Ownership Rights**

9024. SHRI MADHAVRAO SCINDIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the question of transfer of ownership rights to the holders of power of attorney in Delhi has been under consideration; and

(b) if so, the decision, if any, taken in this regard in respect of lands (i) where the power of attorney has been granted by one who himself has full right of ownership and